

**Package Deal Offer by Coal Industry**

**8626-D. Shri D. N. Deb:**

**Shri R. R. Singh Deo:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the coal industry have offered to Government a package deal asking Government to defer implementation of the recommendation of the Wage Board for six months and the industry in return would not increase the prices during the period;

(b) whether Government have considered the proposal; and

(c) if so, the decision taken in the matter?

**The Minister of Labour and Rehabilitation (Shri Hathi):** (a) to (c). In a tripartite meeting held on the 15th July, 1967, an offer was made on behalf of the employers in the Coal Mining Industry that they would not increase the price of their products until the 1st January, 1968, and that in turn labour should forego any wage increase until the 1st January, 1968. Workers' representatives were not in favour of this proposal because wage increases recommended with effect from 1st January, 1967 by the tripartite Wage Board were largely to meet increase in cost of living and they were not agreeable to subsidise the price of coal by a reduction in their real wages. Government were not therefore able to accept the proposal.

राजस्थान में अनुसूचित क्षेत्र

8626-E. श्री हीरजी भाई :

श्री बुलेश्वर मीना :

श्री भालजी भाई परमार :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान के अनुसूचित क्षेत्रों के बारे में 1950 में घोषणा की गई थी ;

(ख) यदि हाँ, तो क्या यह भी सच है कि तब से इन क्षेत्रों का विकास नहीं किया गया है ;

(ग) क्या अनुसूचित क्षेत्रों को सुसम्बद्ध क्षेत्र बनाने का कोई प्रस्ताव विचाराधीन है ; और

क (घ) क्या खैरवाड़ा, सोनादा और शोटडा तहसीलों को अनुसूचित क्षेत्रों में शामिल करने के बारे में कोई प्रस्ताव किया या है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) जी हाँ, श्रीमान्। राजस्थान में अनुसूचित क्षेत्र राष्ट्रपति द्वारा जारी किये गये अनुसूचित क्षेत्र (भाग 'ख') राज्य) आदेश 1950 के अधीन अनुसूचित किये गये थे।

(ख) अनुसूचित क्षेत्रों का विकास सरकार द्वारा शुरू किये गये विकास-कार्य-क्रमों के द्वारा किया गया है और अब भी किया जा रहा है।

(ग) जी नहीं, श्रीमान्। अनुसूचित क्षेत्र तथा अनुसूचित-प्रादिम आयोग ने अपने प्रतिवेदन (1960-61 में) सिफारिश की थी कि क्षेत्रों को अनुसूचित करने के प्रयत्न पर उसके द्वारा उक्त प्रतिवेदन के अध्याय 8 (उद्धरण समा पटल पर रख दिया गया है) में प्रस्तावित वैकल्पिक उपाय के संदर्भ में विचार किया जाना चाहिए। [कृपित संख्या उद्धरण पुस्तक: अध्याय में रख दिया गया। वैकल्पिक संख्या L. T. 1414/67] अर्थात् द्वारा प्रस्तावित वैकल्पिक उपाय यह था कि प्रादिम जाति क्षेत्रों को प्रादिम जाति विकास खण्डों के अधीन संगठित किया जाय। इस उपाय को भारत सरकार ने स्वीकार कर लिया। अतः राजस्थान में अनुसूचित क्षेत्र को एक संगठित क्षेत्र बनाने की दृष्टि से किसी नये क्षेत्र के अनुसूचित किये जाने का प्रश्न ही नहीं उठता।

(ख) उपरोक्त (ग) भाग में बताई गयी स्थिति को देखते हुए प्रश्न ही नहीं उठता।

(b) Does not arise.

(c) and (d). The Government of India has been in continuous touch with the World Bank and with the Consortium countries on the subject of food aid. The present position is as below:

**Foreign Scholarships to Members of Scheduled Tribes**

**8626-F. Shri Kartik Oraon:  
Shri Kanwar Lal Gupta:**

Will the Minister of Education be pleased to state:

(a) the number of foreign Scholarships awarded to the members of the Scheduled Tribes since 1947; and

(b) the total number of scholarships that have gone to those who are converted to Christianity?

**The Minister of State in the Ministry of Education (Shri Sher Singh):** (a) 49 Scheduled Tribes students have been awarded scholarships since the inception of the Scheme viz. 1954-55.

(b) Information is not available as no such data as to whether the student is converted to Christianity is maintained.

**Aid India Consortium**

**8627. Shri R. Barua:  
Shri D. N. Patodia:  
Shri N. K. Sanghi:**

Will the Minister of Finance be pleased to state:

(a) whether the President of the World Bank during his recent visit to India promised to convene the meeting of the Aid India Consortium to secure member-wise commitment on promised food aid to India;

(b) whether Government have any information as to when the said meeting is likely to be convened;

(c) whether any further negotiations in this regard have been held with the President of the World Bank recently; and

(d) if so, how the matter stands at present?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) No, Sir.

(i) **U.S.A.**—An agreement has been concluded with U.S.A. for supply of 1.5 million tonnes of foodgrains valued at US \$99.9 million, under US PL 480. The matter regarding a second tranche of PL 480 assistance has been taken up.

(ii) **Canada**—has given as gift 590,000 tonnes of wheat. She has also given debt relief amounting to \$1.9 million.

(iii) **Australia**—has announced a wheat gift of 150,000 tonnes.

(iv) **U.K.**—has given cash type assistance, including debt relief, amounting to \$33.6 million, for releasing free foreign exchange for food purchase.

(v) The World Bank has decided, pending decision on the problem of long-term debt-relief, to grant interim relief amounting to approximately \$50 million.

(vi) **Japan**—has granted additional aid of \$7 million for fertiliser imports, in the context of food aid.

**Maternity Leave**

**8628. Shri Dhireswar Kalita:  
Shri M. Meghachandra:  
Shri K. M. Madhukar:  
Shri Chandra Shekhar Singh:  
Shri Ramavtar Shastri:**

Will the Minister of Finance be pleased to state:

(a) whether Government have issued a Circular stating that the